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Title: Need to provide better road connectivity in Tiruvannamalai Parliamentary constituency.

\*SHRIMATI .R. VANAROJA (TIRUVANNAMALAI): Hon'ble Chairman Sir, I wish to raise an important issue in this House. Even after 67 years of Independence, in my Tiruvannamalai Constituency there is a village without road connectivity. Ariyakunjur in Chengam Taluk of Tiruvannamalai District has no road connectivity. This village is totally out of connectivity. People belonging to Scheduled Castes live in this village. Chinnakalathambadi is a place at a distance of 2 kms from Ariyakunjur and on the other side Arattavadi village is 2 km distance. Road facilities should be provided to these villages. Hon'ble Chief Minister Puratchithalaiva Amma provides adequate funds on the basis of demands of People's representatives for providing road connectivity. Since the land on which road has to be laid belongs to Forest Department, there is difficulty in providing road connectivity. People particularly those belonging to Schedule Castes are affected without road facilities. I urge through this House that Union government should grant permission to provide road facilities in the land owned by Forest department. Jamnamathur village is at a distance of 120 kms from Chengam town. This can be reduced upto 33 kms by way of laying road between Panrev and Palaganur for a stretch of 6 kms in forest land. Union government should grant permission for laying of road in the forest land. This can provide road connectivity to Kallathur, Oorkavundalur, Palamarathur, Melsilambadi and Puliur Panchayats. If Union government grants permission the State government led by Hon'ble Amma would ensure the construction of roads in these areas. I, therefore, urge that for laying of village roads in forest land between Ariyakunjur and Chinnakalathambadi; Ariyakunjur and Arattavadi and Panrev and Palakanur, Union government should come forward to grant permission.

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\* English translation of the speech originally delivered in Tamil.